

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.-118
IB-3368(ND)/2019

IN THE MATTER OF:

Studiof & B Food Services Pvt. Ltd.

Vs.

Realtch Developments and Infrastructure (India) Pvt Ltd.

....**FINANCIAL CREDITOR**

....**CORPORATE DEBTOR**

SECTION

U/s 7 IBC code 2016

Order delivered on 23.12.2020

CORAM:

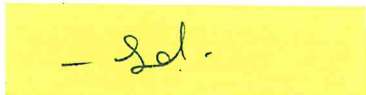
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant/FC :
For the Respondent/CD :
For the Intervener :

ORDER

None appeared on behalf of both the parties. List on 15.02.2021.


(DR. DEEPTI MUKESH)
MEMBER (J)